

By email/hand

**TRIPURA JUDICIAL ACADEMY
HIGH COURT COMPLEX, AGARTALA
e-mail: tja.agt2014@gmail.com**

No.F.14(5)-TJA/2015-17/ 3273

Dated, Agartala, the 22nd August, 2017

N O T I F I C A T I O N

Hon'ble the High Court of Tripura has been pleased to nominate the following Judicial officers of the Tripura Judicial Service to attend the programmes of the National Judicial Academy, Bhopal during the period from September, 2017 to May, 2018 as per the schedule below :-

Sl. No.	Programme No.	Programme Date	Programme Name	Participants Name
September-2017				
1.	P-1044	08.09.2017 to 10.09.2017	Refresher Course for POCSO Courts	Sri S. B. Datta Addl. District & Sessions Judge, West Tripura Judicial District, Sonamura
2.	P-1046	15.09.2017 to 17.09.2017	Refresher Course for CBI Courts	Sri J. M. Murasingh Addl. Secretary, Law, Govt. of Tripura, Agartala
3.	P-1047	15.09.2017 to 17.09.2017	Workshop for Additional District Judges	Sri P. Kumar Addl. District & Sessions Judge, Unakoti Judicial District, Kailashahar
4.	P-1049	22.09.2017 to 24.09.2017	National Seminar for Principal District and Sessions Judges on Stress Management	Sri S. Datta Purkayastha District & Sessions Judge, Gomati Judicial District, Udaipur
November-2017				
5.	P-1056	10.11.2017 to 16.11.2017	National Orientation Programme for Junior Division Judges	1. Sri Saamyajyoti Debnath SDJM-cum-Civil Judge (Jr. Divn.), Gandacherra, Unakoti Judicial District 2. Sri Salkat Das SDJM-cum-Civil Judge (Jr. Divn.), Sabroom, South Tripura Judicial District
6.	P-1057	10.11.2017 to 12.11.2017	Workshop for Additional District Judges	Sri P.K. Datta Addl. District & Sessions Judge, West Tripura Judicial District, Khowai
7.	P-1059	17.11.2017 to 19.11.2017	Workshop for Magistrates on Juvenile Justice (Care and Protection of Children) Act, 2015	1. Sri Dulal Kanti Sukla Das SDJM-cum-Civil Judge (Jr. Divn.), Longtharai Valley, Unakoti Judicial District

				2. Sri Satyajit Das Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1 st Class, Amarpur, Gomati Judicial District
8.	P-1060	24.11.2017 to 26.11.2017	Refresher Course for NDPS Courts	Sri G. Sarkar Addl. District & Sessions Judge, West Tripura Judicial District, Agartala (Court No.2)
December-2017				
9.	P-1063	08.12.2017 to 14.12.2017	National Orientation Programme for Junior Division Judges	1. Sri R.S. Bhattacharjee SDJM-cum-Civil Judge (Jr. Divn.), Khowai, West Tripura Judicial District 2. Sri Rahul Roy ALC & Under Secretary, Law, Govt. of Tripura, Agartala
10.	P-1064	15.12.2017 to 17.12.2017	Refresher Course for Presiding Officers of MACT	Sri Ashutosh Pandey Secretary to the High Court Legal Services Committee, High Court of Tripura
January-2018				
11.	P-1077	05.01.2018 to 11.01.2018	National Orientation Programme for Junior Division Judges	1. Smti. Jekashmee Debbarma JM 1 st Class-cum-Civil Judge (Jr. Divn.), Agartala, West Tripura Judicial District 2. Smti. Nandita Bhattacharjee JM 1 st Class-cum-Civil Judge (Jr. Divn.), Belonia, South Tripura Judicial District
12.	P-1081	19.01.2018 to 21.01.2018	National Seminar for Principal District and Sessions Judges on Constitutional and Administrative Law	Sri A. K. Nath District & Sessions Judge, Unakoti Judicial District, Kailashahar
February-2018				
13.	P-1083	02.02.2018 to 04.02.2018	National Seminar for Principal District and Sessions Judges on Court Administration, Management and ICT	Sri U. Choudhuri District & Sessions Judge, North Tripura Judicial District, Dharmanagar
14.	P-1084	02.02.2018 to 04.02.2018	Workshop for Additional District Judges	Sri A. Debbarma Registrar (Judicial), High Court of Tripura, Agartala
15.	P-1085	09.02.2018 to 11.02.2018	National Seminar for Principal District and Sessions Judges on Access to Justice and Legal Aid	Sri B. Palit Member Secretary, Tripura State Legal Services Authority, Agartala

16.	P-1087	23.02.2018 to 25.02.2018	Workshop for Additional District Judges	Smti. Sankari Das Judge, Family Court, Kailashahar, Unakoti Judicial District
March-2018				
17.	P-1092	23.03.2018 to 25.03.2018	Training of Trainers of SJAs	Sri B.P. Karmakar Director, Tripura Judicial Academy
April-2018				
18.	P-1093	06.04.2018 to 12.04.2018	National Orientation Programme for Junior Division Judges	1. Smti. Tanusree Debnath Civil Judge (Jr. Divn)-cum-JM 1 st Class, Udaipur, Gomati Judicial District 2. Smti. Jumili Debbarma SDJM-cum-Civil Judge (Jr. Divn.), Bishalgarh, West Tripura Judicial District
May-2018				
19.	P-1099	04.05.2018 to 06.05.2018	Workshop for Additional District Judges	Sri Arindam Paul Judge, Family Court, Agartala, West Tripura Judicial District

The attendance in the programme will be treated as official duty.

By order,

Sd/-

(A. Debbarma)

Registrar (Judicial)

High Court of Tripura

I/C. Director, Tripura Judicial Academy

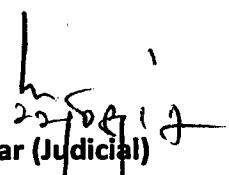
No.F.14(5)-TJA/2015-17/ 3274-3314 Dated, Agartala, the 22nd August, 2017

Copy forwarded to: -

1. The Director, National Judicial Academy, Bhopal for kind information. This refers to his letter No. NJA/Dir./Ac. Prog./2017-18/3364, dated, 1st August, 2017, addressed to the Hon'ble the Chief Justice, High Court of Tripura, Agartala. (E-mail: rgoda@nja.gov.in)
2. The LR & Secretary, Law, Government of Tripura, Agartala. He is requested to inform the concerned Judicial Officers of his department to attend the programme as per the schedule above.
3. The District & Sessions Judge, South Tripura Judicial District, Belonia / West Tripura Judicial District, Agartala / North Tripura Judicial District, Dharmanagar / Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur. They are requested to inform the concerned Judicial Officers of their respective Judgeships to attend the programme as per the schedule above.
4. The Judge, Family Court, Agartala, West Tripura Judicial District / Kailashahar, Unakoti Judicial District / Udaipur, Gomati Judicial District.
5. Sri U. Choudhuri, District & Sessions Judge, North Tripura Judicial District, Dharmanagar with a request to attend the programme as per the schedule above.

6. Sri A. K. Nath, District & Sessions Judge, Unakoti Judicial District, Kailashahar with a request to attend the programme as per the schedule above.
7. Sri S. Datta Purkayastha, District & Sessions Judge, Gomati Judicial District, Udaipur with a request to attend the programme as per the schedule above.
8. Sri B.P. Karmakar, Director, Tripura Judicial Academy, High Court Complex, Agartala with a request to attend the programme as per the schedule above.
9. Sri J. M. Murasing , Addl. Secretary, Law, Government of Tripura, Agartala with a request to attend the programme as per the schedule above.
10. Sri Gautam Sarkar, Addl. District & Sessions Judge, Court No. 2, West Tripura Judicial District, Agartala with a request to attend the programme as per the schedule above.
11. Sri P.K. Dutta, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai with a request to attend the programme as per the schedule above.
12. Sri Arindam Paul, Judge, Family Court, Agartala, West Tripura Judicial District with a request to attend the programme as per the schedule above.
13. Sri B. Palit, Member Secretary, Tripura State Legal Services Authority, Agartala with a request to attend the programme as per the schedule above.
14. Sri A. Pandey, Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala with a request to attend the programme as per the schedule above.
15. Sri S.B. Dutta, Addl. District & Sessions Judge, West Tripura Judicial District, Sonamura with a request to attend the programme as per the schedule above.
16. Sri A. Debbarma, Registrar (Judicial), High Court of Tripura, Agartala with a request to attend the programme as per the schedule above.
17. Smt. S. Das, Judge, Family Court, Kailashahar, Unakoti Judicial District with a request to attend the programme as per the schedule above.
18. Sri P. Kumar, Addl. District & Sessions Judge, Unakoti Judicial District, Kailashahar with a request to attend the programme as per the schedule above.
19. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship.
20. Sri Saamyajyoti Debnath, SDJM-cum-civil Judge (Jr. Div.), Gandacherra, Unakoti Judicial District with a request to attend the programme as per the schedule above.
21. Sri Saikat Das, SDJM-cum-Civil Judge (Jr. Div.), Sabroom, South Tripura Judicial District with a request to attend the programme as per the schedule above.
22. Smti. Tanusree Debnath, Civil Judge (Jr. Divn)-cum-JM 1st Class, Udaipur, Gomati Judicial District with a request to attend the programme as per the schedule above.
23. Sri R.S. Bhattacharjee, SDJM-cum-Civil Judge (Jr. Divn.), Khowai, West Tripura Judicial District with a request to attend the programme as per the schedule above.
24. Sri Dulal Kanti Sukla Das, SDJM-cum-Civil Judge (Jr. Divn.), Longtharai Valley, Unakoti Judicial District with a request to attend the programme as per the schedule above.
25. Sri Satyajit Das, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate 1st Class, Amarpur, Gomati Judicial District with a request to attend the programme as per the schedule above.
26. Smti. Jekashmee Debbarma, JM 1st Class-cum-Civil Judge (Jr. Divn.), Agartala, West Tripura Judicial District with a request to attend the programme as per the schedule above.
27. Smti. Jumili Debbarma, SDJM-cum-Civil Judge (Jr. Divn.), Bishalgarh, West Tripura Judicial District with a request to attend the programme as per the schedule above.
28. Sri Rahul Roy, ALC & Under Secretary, Law, Govt. of Tripura, Agartala with a request to attend the programme as per the schedule above.

29. Smti. Nandita Bhattacharjee, JM 1st Class-cum-Civil Judge (Jr. Divn.), Belonia, South Tripura Judicial District with a request to attend the programme as per the schedule above.
30. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala for kind appraisal of His Lordship.
31. The Secretary attached to the Registrar General, High Court of Tripura, Agartala;
32. ✓ The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official websites of the High Court of Tripura and the Tripura Judicial Academy.
33. Personal file(s) of the Officers concerned as maintained in the High Court of Tripura, Agartala.
34. Order file.


Registrar (Judicial)

I/C. Director, Tripura Judicial Academy